

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Senior Personal Assistants/Personal Assistants are hereby directed to remain temporary posted in the same Districts/Courts where they had been posted vide this office Order No. 1726-1801/Admn./P&T/HQs/2023 dated 05.01.2023 & subsequent order/direction of the concerned Principal District & Sessions Judge, Delhi/New Delhi w.e.f. 01.02.2023 to 28.02.2023 or till further orders, whichever is earlier.

Sl. No.	Name of the Official	Place of temporary posting
1.	Ms. Aneasha D/o- Sh. Satpal	PA in the court of Sh. Vipul sandwar, MM-02, North-East District, Karkardooma Courts, Delhi.
2.	Ms. Shalu D/o- Late Sh. Girdhari Lal	PA in the Court of Ms Pooja Yadav, MM (NI Act), East District, Karkardooma Courts, Delhi.
3.	Sh. Sukhjit Mahi S/o- Sh. Bakir Singh	PA in the court of Sh. Sukhjeet Singh, MM (NI Act)-03, West District, Tis Hazari Courts, Delhi.
4.	Sh. Sunil Kohli S/o- Sh. Wasti Ram Kohli	PA in the Court of Sh. Anuj Aggarwal, ASJ-05, South-East District, Saket Courts, New Delhi.
5.	Sh. Mohit Kumar Bairwa S/o- Sh. K. K. Bairwa	PA in the Office Pool, North District, Rohini Courts, Delhi.
6.	Sh. Chetan Anand S/o- Sh. Ajay Kumar Jha Ajay	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.
7.	Sh. Praveen Kumar S/o- Sh. Rohitash Singh	PA in the Office Pool, South-West District, Dwarka Courts, New Delhi.
8.	Ms. Varshanjali Srivastava D/o- Sh. V. K. Srivastava	PA in the Office Pool, South District, Saket Courts, New Delhi.
9.	Ms. Annu Kundra D/o- Sh. Raj Kumar	PA in the Office Pool, South District, Saket Courts, New Delhi.
10.	Sh. Abhishek Anupam S/o- Sh. Kapildeo Prasad Yadav	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
11.	Sh. Amit Raj S/o- Sh. Mohan Raut	PA in the Office Pool, Rouse Avenue Court Complex, New Delhi.
12.	Ms. Harry D/o- Sh. Sunder Lal	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
13.	Sh. Rakesh Kumar S/o- Sh. Nageshwar Singh	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
14.	Sh. Sumit Garg S/o- Sh. Lalit Kumar Garg	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
15.	Sh. Ajay Kumar Mishra S/o- Sh. Awadesh Mishra	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.

Note: Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and the Officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

Girish Kathpalia
20-1-23

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

No. 9400-9460 /Admn./P&T/HQs/2023

Dated, Delhi the

30 JAN 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, West/New Delhi/South/South-East/North/South-West/East/North-East/Shahdara, Delhi/New Delhi.

2. The Ld. Principal District & Sessions Judge-cum-Special Judge -cum-Spl. Judge (PC Act) (CBI), Pouse Avenue Court Complex, New Delhi.
3. The Ld. Officer In-Charge/DDO,Accounts Branch, Central/ West/New Delhi/South/South-East/North/South-West/East/North-East/Shahdara, Delhi/New Delhi
4. The Sr. A.O(Judl)/A.O (Judl)/Branch In-Charge, Central/ West/New Delhi/South/South-East/North/South-West/East/North-East/Shahdara, Delhi/New Delhi
5. The Officers concerned.
6. PS to the undersigned.
7. The Officials concerned for necessary compliance through electronic mode only.
8. The Dealing Assistants, Personal File, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Assistant, Leave Section, Room No. 114/ ACR Cell/ Computer Branch, Central District, THC, Delhi.
10. The Dealing Assistant, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi
11. The Web-Site Committee, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HGs)
Delhi